RAJYA SABHA

Wednesday, the 26th July, 2017/4th Shravana, 1939 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

OBITUARY REFERENCES

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः उपसभापति जी, मेरा एक प्वाइंट ऑफ ऑर्डर है।

MR. DEPUTY CHAIRMAN: No, please. I have Obituary References to make. Please sit down.

MR. DEPUTY CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of **Shri Shabbir Ahmad Salaria** and **Shrimati Mohinder Kaur,** former Members of this House.

Shri Shabbir Ahmad Salaria passed away on the 20th of July, 2017, at the age of 82 years.

Born in December, 1934, at Anantnag District of Jammu and Kashmir, Shri Salaria was educated at the Amar Singh College, Srinagar, and the Aligarh Muslim University.

An advocate by profession, Shri Salaria served as the Standing Counsel for the Union of India, from 1973 to 1976 and as the Advocate-General of Jammu and Kashmir, from 1981 to 1984. He was the President of the Legal Aid Association, Jammu, and Vice-President of Jammu Wakf Committee. He strived for the rehabilitation of displaced persons during the 1965 Indo-Pak War.

Shri Shabbir Ahmad Salaria represented the State of Jammu and Kashmir in this House from September, 1989 to October, 1992.

In the passing away of **Shri Shabbir Ahmad Salaria**, the country has lost a noted lawyer and a distinguished parliamentarian.

Shrimati Mohinder Kaur passed away on the 24th of July, 2017, at the age of 94 years.

Born in 1922 at Ludhiana in Punjab, Shrimati Kaur was educated at the Queen Mary's College, Lahore.

Shrimati Kaur was actively involved in several social and philanthropic activities throughout her life. She organized camps for refugees from West Pakistan in 1947 and worked for the recovery of abducted women in PEPSU from 1947 to 1949. She served as the Chairman of the Women's International League for Peace and Freedom (Indian Section) and as the World President of the International Abolitionist Federation, Geneva. She also served as the Vice-President of the Bharat Krishak Samaj and Vice-Chairman of the Central Institute of Research and Training in Public Cooperation.

Shrimati Mohinder Kaur represented the State of Punjab from 1964 to 1967 and the State of Himachal Pradesh, from April, 1978 to April, 1984, in this House. She was also a Member of the Fourth Lok Sabha.

In the passing away of **Shrimati Mohinder Kaur**, the country has lot a distinguished parliamentarian and a dedicated philanthropist.

We deeply mourn the passing away of **Shri Shabbir Ahmad Salaria** and **Shrimati Mohinder Kaur**.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute)

MR. DEPUTY CHAIRMAN: Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

श्री अली अनवर अंसारी (बिहार)ः उपसभापति जी, इनके साथ-साथ ही प्रो. यशपाल जी की भी obituary करा लीजिए।

PAPERS LAID ON THE TABLE

Report and Accounts (2015-16) of MGIRI, Wardha and related papers

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री कलराज मिश्र)ः महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

(a) Annual Report and Accounts of the Mahatma Gandhi Institute for Rural Industrialization (MGIRI), Wardha, Maharashtra, for the year 2015-16, together with the Auditor's Report on the Accounts.